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public and several hundred crores of rupees worth commitments had to be made to meet at least a part of these demands by various State Governments. All this has raised serious issues of what should be percentage of revenue that should be spent on employees and what should be spent on public welfare and development of the economy as any increase in one would deprive the resources for the other. A Parliamentation Commission is, therefore, called for to decide on this issue and lay down general guidelines because while State employees deserve proper emoluments, the State raises revenues mainly for welfare of the people.

### [Translation]

(ii) Need to adopt measures to improve the economic condition of Scheduled Caste and Scheduled Tribe women living in urban areas of Delhi

SHRIMATI SNDERWATI NAWAL PRABHAKAR (Karol Bagh) : Mr. Speaker, Sir, the economic problems of the women belonging to the Scheduled Castes and Scheduled Tribes of my Parliamentary constituency, Karol Bagh are getting aggravated day by day. They have neither houses to live in nor clothes to cover themselves. They have to struggle very hard for two square meals. Although a lot of welfare activities have been taking place in the rural areas for the betterment of such widows and destitute women yet there is an immediate need to work out some schemes and implement them for such women in the urban areas also. I would like to give the following suggestions in this regard :

1. Financial assistance should be provided to such women.

2. Employment should be provided to able bodied women.

3. The Government should get small houses constructed at its own expense for such women.

4. Adult education should be provided to such women to make them literate.

13.00 hrs.

## [English]

## (iii) Need to depict Madhubani paintings in Vaishali Express train and to rename it as Vaidehi-Vaishali. Express

DR. G.S. RAJHANS (Jhanjbarpur) : Nearly 13 years ago Jayanti Janata Express was introduced between New Delhi and Samastipur by Late Shri L.N. Mishra, the then Railway Minister. All the compartments of the said train depicted Madhubani Paintings. One of the ideas behind depicting Madhubani paintings was to acquaint the passengers with the rich cultural heritage of Mithila. Recently, the said train has been converted into Vaishali Express which runs between New Delhi and Barauni and passes through a large portion of Mithila region. It is disappointing to note that all the Madhubani Paintings have since been removed from the compartments of the said train. Unfortunately, this has happened at a time when owing to our strenuous efforts the Government has renewed the export of Madhubani Paintings to Western countries, particularly the USA, France and Canada, These paintings were exhibited last year in Bharat Mela held in France and USA and were widely acclaimed. Quite a few foreigners travel to Mithila region by this train. It is, therefore, earnestly requested that Madhubani Paintings which used to be depicted in the compartments of this train should again be exhibited there. Besides, in keeping with the sentiments of the people of Mithila region, through which this train passes, this train should be renamed as Vaidehi-Vaishali Express. Vaidehi was another name of Sita, the daughter of Raja Japak of Mithila.

MR. SPEAKER : The House stands adjourned till 2 O'clock.

#### 13.01 hrs.

# The Lok Sabha then adjourned for lunch till Fourteen of the Clock.